for industries already set up with : Russian collaboration?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): The Soviet Union has agreed to supply on 10 years' deferred payment terms (a) replacement equipments for the enterprises built-up with assistance o*x U.S.S.R, and (b) equipment necessary for the fulfilment of the production programme of the enterprises built with assistance of U.S.S.R.

PAYMENT OP INDIAN CURRENCY TO RADIO CEYLON

21. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state:

(a) the amount of Indian currency paid during the year 1965 for the publicity of Indian industries through the commercial service for Radio Ceylon; and

(b) whether some steps are being taken by Government to check this outflow of Indian currency?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) A sum of Rs. 3.89 lakhs has been spent in foreign exchange during 1965 on account of Indian commercial advertisement through Radio Ceylon.

(b) This exchange has been released in terms of Government policy on export promotion. Government do not consider it necessary to put any further restrictions for the time being.

LAND FOR OFFICES OF POLITICAL PARTIES IN DELHI

22. SHRI RAM SINGH: Will the Minister o'f WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) how many political parties have been allotted Government land in Delhi for constructing party offices; (b) how many Government quar ters are at present being used by political parties; and

(c) what is the criterion followed for the allotment of Government land to political parties?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Two.

(b) Two.

(c) Subject to the availability of land, it is allotted on payment of full market value. As the land in Delhi is scarce, and the demand for allotment is great, each case is considered on merit.

PAYMENT OF RENT FOR GOVERNMENT-PREMISES

23. SHRI RAM SINGH: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of Government houses which are being used by private individuals or organisations ir*-Delhi;

(b) whether the payment of rent in all cases is up to date; and

(c) if not, the number of cases in which rent has not been paid and since when?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND* KHANNA): (a) 199.

(b) No.

(c) 122. Rent is mostly outstanding for the later part of the year 1965 and January, 1966.

CENTRAL HOUSE MORTGAGE CORPORATION

24. SHRI RAM SINGH: Will the-Minister of FINANCE be pleased to refer to the reply given to Unstarred

Question No. IOO, in the Rajya Sabha on the 18th August, 1965 and state whether Government have since taken any decision regarding the setting up dt a housing corporation through which middle and low income group people would be able to raise mortgage loans to build houses?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): No, Sir.

DETECTION OF SMUGGLED GOLD

25. SHRI D. THENGARI: Will Ihe Minister of FINANCE be pleased to state the total quantity of smuggled gold detected upto the 1st February, 1966, consequent to the implementa-1ion 'of the Gold Control Order?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): Information in this regard is being collected and will be laid on the Table of the Sabha.

F.I.C.C.I. MEMORANDUM TO GOVERNMENT

26/ SHRI SITARAM JAIPURIA: WiH the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Indian Chambers Federation Of of and Commerce Industry has in а memorandum submitted ito Govern ment, suggested the setting of up appellate tribunals to deal with cus toms and excise cases; and

(b) if so, the Government's reac tion thereon?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) Yes, Sir.

(b) Similar suggestions have been considered by the Government earlier, but have not been found feasible.

LEPROSY ADVISORY BODY

*27. SHRI M. P. BHARGAVA: WiH the Minister of HEALTH AND

to Questions FAMILY PLANNING be pleased to state:

(a) what are the main recommendations of the Leprosy Advisory Body which met at Hyderabad in January 1966;

(b) what was the total amount of grant for leprosy in 1964-65; and

Government-owned (c) how many Leprosy Institutes were functioning as on 1st January, 1966?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) The Leprosy Advisory Committee in its meeting held at Hyderabad on the 10th January, 1966, made the following recommendations:

(i) The State Governments should be requested to fill in all the vacant posts of the Medical Officers and Para Medical Workers; and for the successful implementation of the National Leprosy Control Programme, the Medical Officers should be trained and full time

(ii) Each State Leprosy Officer should prepare an endemicity Atlas ni his State showing district-wise endemic pockets in the districts as was done by the Ministry of Health for each State.

(iii) The proposal for providing improved per capita grant to Leprosy Institutions and Centres should be circulated to the States for their favourable consideration.

(iv) The work of the Central Leprosy Teaching and Research Institute, Chingleput, in regard to D.D.S. pro-phylxis was commended and it was further recommended that in 'future D.D.S. prophylaxis should be taken up in some of the Control Centres on a pilot project basis.

(v) The matter of utilising Basic Health Workers instead of Leprosy Para Medical Workers in the National Leprosy Control Programme should be examined by а special sub-com-